

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH
KOLKATA

LIBRARY

OA. 350/505/2021

Date of order: 12.07.2021

Present: Hon'ble Ms. Bidisha Banerjee, Judicial Member

Hon'ble Dr. Nandita Chatterjee, Administrative Member

1. Amitava Das S/o Late Rabindra Nath Das working as GDS BPM Haridaspur B.O. under Itachuna S.O. under North Hooghly Division, residing at North Chandannagore Gargaripara, P.O. Busoshibatala, P.S. Chinsurah, Dist Hoothly, Pin- 712105.

.....Applicant.

-versus-

1. Union of India, through the Secretary Ministry of Communication Dak Bhawan, New Delhi- 110001.
2. Chief Post Master General, Yogayog Bhawan, West Bengal Circle, Kolkata- 700012.
3. Superintendent of Post Office, North Hooghly Division, Chinsurah-712101.

.....Respondents.

For the Applicant : Mr. N. Roy, Counsel

For the Respondents : None

O R D E R (Oral)

Per Ms. Bidisha Banerjee, JM:

Learned counsel for applicant produced a letter dated 25.06.2021 written by the applicant of this O.A. whereby he has made a request to his counsel to withdraw the O.A. The same is taken on record.

Accordingly, the O.A. is dismissed as withdrawn.

(Dr. Nandita Chatterjee)

Member (A)
Mks

(Bidisha Banerjee)

Member (J)